

Central Administrative Tribunal, Principal Bench

Original Application No. 16 of 2000

New Delhi, this the 29th day of August, 2000

Hon'ble Mr. Kuldip Singh, Member (J)
Hon'ble Mr. S.A.T. Rizvi, Member (A)

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Shri Panna Lal S/o Shri Ram Lal
R/o Village Khera P.O. Pilakhua
District Ghaziabad (U.P.).

- Applicant

(By Advocate - Shri V. Shekhar)

Versus

1. Union of India
Through Secretary,
Ministry of Defence,
South Block,
New Delhi-1.
 2. Additional Director General,
Territorial Army (ADGTA),
GS Branch, Army Head Quarters,
I-Block, Church Road,
New Delhi-1.
 3. The Commanding Officer,
Station Head Quarter,
Delhi Cantt.
Delhi-10.
 4. The Commanding Officer,
124 Infantry Battalion (TA) Sikh
National Stadium,
India Gate,
New Delhi-3.
- Respondents

(By Advocate - Shri K.R. Sachdeva)

O R D E R (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (J)

Applicant in this OA has prayed for a direction to release his salary along with arrears and other allowances as per the recommendations of the Pay Commission.

2. Applicant's counsel has referred to counter-affidavit filed by respondents wherein they have stated that the arrears of pay will be paid to the applicant speedily. It is further stated in the counter

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affidavit that the increments, relevant DA and other allowances claimed by applicant, have been included in the arrears of pay due to the applicant.

3. Respondents' counsel Shri K.R.Sachdeva states that applicant has not moved any representation and as such, has not exhausted departmental remedy available to him and hence, this OA is not maintainable.

4. Considering the submissions of Shri Sachdeva, we direct that the applicant shall make a self-contained representation to the respondents within 15 days from today and, respondents shall pass a speaking order thereon within one month from the date of receipt of such representation. Respondents should also ensure that whatever amounts are due to the applicant, are paid to him within this one month's time.

5. O.A. stands disposed of with the above directions. No costs.

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(S.A.T. Rizvi)
Member (A)

Kuldip Singh
(Kuldip Singh)
Member (J)

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